

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

39

T.C.P No. 25/(MAH)/2016
MA No. 05/2017 & 39/2017
IA No. 64/65/2017

CORAM:

Present:

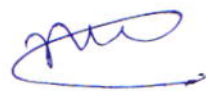


SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2017

NAME OF THE PARTIES: Chandrasena Vishwas Patil
V/s.
Shah & Jain Construtions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 & 244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Ms. Nidhi Chhabra i/b Subir Kumar	Advocate for Petitioner	
2.	Ms. Umang Mehta i/bg Dhaval Vyasgiri & Ass	Adv for Res. 1 to 4	
3.	Sumila Chavan	Adv. for Res. 8 to 13	

ORDER

IA No. 64/65/2017 & MA 05/2017 & 39/2017 IN TCP No. 25/241-242, 244/
NCLT/MB/MAH/2016

The Counsel for the Petitioner as well as the Respondent are present.

At request of the parties, list this mater on 13.11.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)